GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3703

TO BE ANSWERED ON THE 17TH MARCH, 2020/PHALGUNA 27, 1941 (SAKA)
FACILITIES TO PARAMILITARY FORCES

†3703. SHRI RODMAL NAGAR: SHRI JANARDAN MISHRA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to provide allowances, facilities and exgratia compensation to paramilitary forces at par with the military forces;
- (b) if so, the details thereof; and
- (c) if not, the steps being taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (c) Government has sanctioned various allowances to Central Armed Police Forces (CAPFs) personnel at par with Defence Forces personnel, which inter-alia, include Risk & Hardship Allowance, Additional Free Railway Warrant/Additional Leave Travel Concession, Ration Money Allowance, Dress Allowance, Provision for Compensation for housing to Personnel Below Officer Ranks (PBORs), Composite Personal Maintenance Allowance, Educational Concession, etc. Government also sanctions *ex-gratia* Lumpsum Compensation to Next of Kins (NoK) of CAPFs personnel who die in the performance of their bona fide official duties at par with Defence Forces personnel.
